

commercial production would begin only during 1984-85; and

(b) if so, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) and (b). The HPT-32 design and development project was sanctioned in 1976. Three prototypes have been built. The first prototype flew in January, 1977, the second in March, 1979 and the third in July, 1981. Most of the development work has been completed and deliveries against the first order for 40 aircraft are expected to commence in 83-84. The Air HQrs. had proposed the replacement of HT-2 Basic Trainer Aircraft by a more modern aircraft in November 1965. The design and development of the new basic trainer aircraft was, however, kept in abeyance in view of the recommendations of Aeronautics Committee (1969) to explore the possibility of having a single trainer aircraft to serve the needs of both the Air Force and the Civil Aviation. On further examination, it was found in 1974 that the requirement of Air Force and Civil Aviation were of different nature and it was neither feasible nor advisable to have a common Trainer Aircraft.

Chinese Technology for Manufacturing MICA Paper in India

389. SHRIMATI MADHURI SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the Chinese have shown willingness to pass on the technology to India for manufacture of mica paper;

(b) whether any agreement had been reached in this regard between the two countries; and

(c) the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) No such proposal has been received from the Chinese side.

(b) and (c). Do not arise.

Difficulties faced by Tea Gardens

390. SHRI ANANDA PATHAK: Will the Minister of COMMERCE be pleased to state:

(a) whether Government are aware that small and marginal tea gardens have resorted to large scale denudation of plantation shade, trees, used in lieu of coal, which in turn has adversely affected tea quality at a time when the Central Government are stressing quality as the single most important factor for the export market;

(b) if so, the reaction of Government thereto; and

(c) steps to be taken by Government to improve the situation?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) The purpose of planting shade trees in tea gardens is manifold and directly connected with the productivity of tea plants. From time to time, it becomes essential to replace very old and diseased shade trees so as to maintain the health of tea plantations. Government is not aware of cases of denudation of plantation shade trees for use in lieu of coal.

(b) and (c). Do not arise.

वाणिज्यक और ग्रामीण कृषि बैंकों की स्थापना के लिए मानदंडों को उदार बनाया जाना

391. श्री हरीश रावत :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनके मंत्रालय ने ग्रामीण और पहाड़ी क्षेत्रों में वाणिज्यक और ग्रामीण कृषि बैंक खोलने के लिये वर्तमान मानदंडों को उदार बनाया है ; और

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है ?

वित्त मंत्रालय में उपमंत्री (श्री जनार्दन पुजारी) : (क) और (ख). भारतीय रिजर्व बैंक ने 1982-83 से 1984-85 तक के तीन वर्षों के वास्ते शाखा लाइसेंसिंग नीति तैयार की है। इस नयी नीति में ग्रामीण और अर्ध-शहरी क्षेत्रों में अति-रिक्त बैंक कार्यालय खोलने की व्यवस्था है जिससे की 1981 की जनगणना के आधार ग्रामीण/अर्ध-शहरी क्षेत्रों में प्रति 17,000 व्यक्तियों पर औसत एक शाखा की प्राप्ति का लक्ष्य प्राप्त किया जा सके। पहाड़ी क्षेत्रों में, छिपरी हुई जनसंख्या वाले क्षेत्रों और जनजातीय क्षेत्रों में उर्ध्वक जनसंख्या मानदण्ड को कड़ाई से लागू नहीं किया जायेगा और ऐसे क्षेत्रों में क्षेत्रीय ग्रामोण बैंकों सहित वाणिज्यिक बैंकों द्वारा शाखाएँ खोलने पर विशेष ध्यान दिया जायेगा तथा ऐसा करने के वास्ते, बैंकिंग सुविधाओं की उन्नतता में संजुदा कमी, जनसंख्या के निर्धारण समूहों की बैंकिंग आवश्यकताओं, आर्थिक गतिविधियाँ आदि के विकास को ध्यान में रखते हुए अपेक्षाकृत उदार आधार पर अनुमति दी जायेगी।

Central Assistance to U.P. Government for Facilities in Trekking Routes

392. SHRI HARISH RAWAT: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the nature of assistance being given to U.P. Government by the Central Government for providing more facilities in the trekking routes in the hill areas of U.P. as marked in the World Trekking map; and

(b) whether Central Government propose to double the amount of assistance being given at present?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) The Central Department of Tourism has sanctioned assistance to the extent of Rs. 6.26 lakhs, (Rs. 5.63

lakhs already released) to the Department of Tourism Uttar Pradesh during 1981-82 towards the purchase of trekking/camping equipment for the development and promotion of trekking in the hill areas of U.P.

(b) No, Sir, as this is a one-time grant given during the current Plan period.

Pindari Glacier on world Tourism Map

393. SHRI HARISH RAWAT: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Pindari Glacier in Almora District of U.P. has figured on world tourism map; and

(b) if so, the schemes being formulated by his Ministry to provide tourism facilities there on a large scale for the benefit of tourists reaching the Glacier?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) and (b). Pindari Glacier is visited by a large number of trekkers. The Central Department of Tourism has sanctioned Rs. 6.26 lakhs (90 per cent advance of Rs. 5.63 lakhs already released) to the Department Tourism, U.P. towards the purchase of trekking/camping equipment for the development and promotion of trekking in the hill areas of U.P. The Pindari Glacier is one of the 10 trek routes in U.P. selected for promotion and development of facilities.

Vayudoot service for remote hilly areas of U.P.

394. SHRI HARISH RAWAT: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether remote hilly areas of U.P. as Pithoragarh district will be benefited by Vayudoot service and if so, by when; and

(b) if not, the reasons thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b). Yes, Sir. One